

Exploitation of children and women in shelter homes

2170. SHRI BHUBANESWAR KALITA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether there has been a spate of abuse and exploitation of children and women in shelter homes across the country;

(b) whether the Ministry has taken steps to punish the guilty and introduce reformative measures; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (c) A few incidents of alleged abuse and exploitation of children and women in shelter homes have come to the notice of the Government. Respective State Governments have been asked to take appropriate remedial measures. In two cases, the homes were closed.

PAPERS LAID ON THE TABLE

SHRI M. VENKALAH NAIDU (Karnataka): Sir, I have given a notice about the Petroleum Minister making a statement outside the House to raise the cap on the LPG cylinders. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश): माननीय उपसभापति जी, पहले आप इस बात की व्यवस्था दीजिए कि यह हाउस कैसे चलेगा? यह हाउस रोज 12 बजे adjourn हो जाता है ...*(व्यवधान)*... कुछ लोग यहां well में आ जाते हैं, उसके बाद हाउस adjourn हो जाता है। आप पहले इसके बारे में व्यवस्था दीजिए ...*(व्यवधान)*...

श्री उपसभापति: आप लोग बैठिए ...*(व्यवधान)*... आप लोग बैठिए ...*(व्यवधान)*... Let the Papers be laid on the Table of the House. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्रा: घंटे-घंटे में हाउस adjourn हो जाता है ...*(व्यवधान)*... यह हाउस चलाना आपकी जिम्मेदारी है ...*(व्यवधान)*...

SHRI M. VENKALAH NAIDU: Sir, it is a privilege. ...*(Interruptions)*... When the Parliament is in Session, how can a Minister make a policy statement outside the House? ...*(Interruptions)*...